

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

TEICHTON NUMBER

PETITION NUMBER

: CP/32/2016

NAME OF THE PETITIONER(S)

: V.G. SELVARAJ

NAME OF THE RESPONDENT(S)

: VGP HOUSING PVT LTD & 3 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TOURD YAMBAK KANNA

Petitiones

R. SIVARAMAN RAGHAN MONON

CUVNSEL FOR RESPONDENTS 1-4

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner submitted that there is every chance of settlement as it is a family concern and in view of the latest development, he prayed time for two weeks to report the final outcome of the talks. Time extended at request. Put up on 01.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)